

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01036/2019

DATED THIS THE 24TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

1. All India Gramin Dak Sevaks,
Union (AIGDSU) Karnataka Postal Circle,
Represented by K.S.Rudresh,
Circle Secretary,
Aged 33 years,
S/o Shivamadaiah,
Working as GDS, J.P.Nagar,
Bangalore – 560 0378.
Residing at: No.C-1/2/K.B.Sandra,
R.T.Nagar, Bangalore – 560 032.

2. Shri Anil Kumar D.N.,
S/o Nagendraiah D.K.,
Age: 28 years,
Working as GDS MD,
R.T.Nagar PO,
Bangalore 560 032.
Residing at : 535, 3rd Cross,
Weavers colony, Gottigere,
Bangalore – 560 083.

....Applicants

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,
Represented by Secretary,
Department of Post,
Dak Bhavan, New Delhi – 110 001.

2. Post Master General, HQ,
Bangalore Region,
Bengaluru - 560 001.

3. Chief Post Master General,
Karnataka Circle,
Bangalore – 560 001.

4. Senior Superintendent of Post Offices,
Bangalore East Division,
Bangalore – 560 025.

.....Respondents

(By Shri M.V. Rao, Senior Panel Counsel)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicants wishes to withdraw the Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/